

DIVISION BENCH

ITEM NO.157

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

TP No. 01/ALD/2020 (C Appeal No. 01/2015)

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHUBHAM ENTERPRISES V/S OFFICIAL LIQUIDATOR & ORS
UNDER SECTION	483 OF COMPANIES ACT 1956

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 11th July, 2024.

-Sd-

(Court Officer)

09th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*